

(d) and (e) This Department has not received any complaints under the provisions of the Companies Act.

Oil in Godavari Basin

2912. SHRI N. P. CHENGALRAYA : NAIDU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that oil has been struck in a new well at the off-shore Godavari structure recently;

(b) if so, how many wells are at present under testing in the Andhra Pradesh;

(c) what is the total quantum of oil found in Andhra Pradesh upto 1st December, 1983; and

(d) what are the programmes that have been formulated for oil survey in Andhra Pradesh and the total amount that will be utilised for the purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) Only one well, Sir.

(c) Based on the results of new discoveries the total quantum of oil will be assessed.

(d) The programme formulated for surveys in Andhra Pradesh is indicated below:

	Programme		Provisions	
	1983-84	1984-85	1983-84	1984-85
	Party	Years	(Rs. in	Crores)
Geological Surveys	1	1	0.11	0.12
Geophysical Surveys	4	4	5.97	3.25
TOTAL :	5	5	6.08	3.37

Fazal Panel Report on Coal

2913. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Fazal Panel on coal has submitted its report to the Ministry recently;

(b) if so, whether Government have decided to take the final decision on the report soon; and

(c) how many of the recommendations have been already accepted, and what steps have been taken to implement them?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) Yes, Sir.

(b) and (c) The Report is under examination.

Working Group Report on Price Control

2914. SHRI BIJOY KRISHNA HANDIQUE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government had set up a working Group to review the existing price control and suggest modifications on profitability ceiling and mark up for the industry;

(b) if so, whether the Working Group has submitted its report; and

(c) if not, when the report is expected to be received by Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a)